

**HARYANA VIDHAN SABHA**

**3<sup>rd</sup> SESSION**

**BULLETIN NO. 5**

**Wednesday, the 26<sup>th</sup> February, 2020**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 26<sup>th</sup> February, 2020 from 11.00 A.M. to 3.00 P.M.)

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	10	-	-	20

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: - 14

**II. WELCOME TO THE FORMER MEMBERS OF HARYANA VIDHAN SABHA/ TEACHERS AND STUDENTS OF MUKAND LAL NATIONAL COLLEGE, YAMUNA NAGAR AND DELEGATION OF UNITED KINGDOM.**

During the Question Hour:-

- (i) the Parliamentary Affairs Minister, on behalf of the House, welcomed Shri Zakir Hussain and Sardar Nishan Singh, former Members of Haryana Vidhan Sabha, who were sitting in the VIPs' Gallery to witness the proceedings of the House.
- (ii) the Parliamentary Affairs Minister, on behalf of the House, welcomed the teachers and students of the Mukand Lal National College, Yamuna Nagar, who were sitting in the Visitors' Gallery to witness the proceedings of the House.
- (iii) the Deputy Chief Minister, on behalf of the House, welcomed Ms. Elizabeth Warham and other 10 Members of U.K. delegation, who were sitting in the VIPs' Gallery to witness the proceedings of the House.

### **III. MOTION UNDER RULE 30**

The Parliamentary Affairs Minister moved –

That Rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government Business be transacted on Thursday, the 27<sup>th</sup> February, 2020.

*The motion was put and carried.*

### **IV. RAISING THE VARIOUS MATTERS/DEMANDS.**

During the Zero Hour, the Speaker allowed the Members to raise the various matters/demands of their respective constituencies. Thereafter, Smt. Kiran Choudhry, Shri Jagbir Singh Malik, Shri Neeraj Sharma, Shri Balraj Kundu, Shri Ram Kumar Gautam, Shri Mamman Khan, Shri Rakesh Daultabad, Shri Aftab Ahmed, Shri Parmod Vij, Shri Kuldeep Vats, Smt Geeta Bhukkal, Shri Abhay Singh Chautala, Shri Bharat Bhushan Batra, Shri Dharam Singh Chhoker, Shri Sombir and Shri Ghanshyam Dass raised various matters/demands of their respective constituencies.

### **V. WELCOME TO THE MEMBERS OF PUNJAB VIDHAN SABHA.**

During the Zero Hour, the Parliamentary Affairs Minister on behalf of the House, welcomed Sardar Gurkirt Singh, Sardar Lakhwinder Singh and Sardar Angad Singh, Members of Punjab Vidhan Sabha, who were sitting in the VIPs' Gallery to witness the proceedings of the House.

### **VI. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS.**

Discussion on the Governor's Address was resumed.

Smt. Seema Trikha, Shri Dura Ram, Smt. Naina Singh Chautala and Shri Ram Kumar Gautam, Members from the Treasury Benches, spoke for, 11.07, 16 and 10 minutes, respectively.

Smt. Kiran Choudhry and Smt. Geeta Bhukkal, Members from the Indian National Congress Party, spoke for 21 and 14 minutes, respectively.

Shri Abhay Singh Chautala, a Member from the Indian National Lok Dal spoke for 19 minutes.

Shri Balraj Kundu, an Independent Member, spoke for 10 minutes.

## **VII. WELCOME TO THE FORMER MEMBER OF HARYANA VIDHAN SABHA.**

During the discussion on Governor's Address, the Parliamentary Affairs Minister on behalf of the House, welcomed Shri K.L. Sharma, former Member of Haryana Vidhan Sabha, who was sitting in the VIPs' Gallery to witness the proceedings of the House.

## **VIII. WALK OUT**

During the discussion on Governor's Address, Shri Abhay Singh Chautala, a Member from the Indian National Lok Dal staged a walk out as a protest against not being given more time to speak on the discussion on Governor's Address.

## **IX. PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2019-2020 (SECOND INSTALMENT)**

The Chief Minister presented the Supplementary Estimates for the Year 2019-2020 (Second Instalment).

## **X. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE**

Shri Subhash Sudha, Chairperson, Estimates Committee, presented the Report of the Committee on Estimates on the Supplementary Estimates for the year 2019-2020 (Second Instalment).

## **XI. DISCUSSION AND VOTING ON THE DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2019-2020 (SECOND INSTALMENT).**

### **Discussion and Voting on the Demands for Supplementary Grants.**

As per the past practice and to save the time of the House, the demands on the order paper (Nos.1 to 4, 6, 11, 19, 23, 27, 28 and 42) were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Speaker asked the Members that they can discuss any demand under Rule 201 of Rules of Procedure and Conduct of Business in Haryana Legislative Assembly and further requested the Members to indicate the demand number on which they wish to raise discussion.

Shri Jagbir Singh Malik, a Member from the Indian National Congress Party spoke for 1 minute.

Demand Nos. 1 to 4 were put together and carried.

Demand No. 6 was put and carried.

Demand No. 11 was put and carried.

Demand No. 19 was put and carried.

Demand No. 23 was put and carried.

Demand No. 27 was put and carried.

Demand No. 28 was put and carried.

. Demand No. 42 was put and carried.

The Deputy Speaker occupied the Chair from 1.08 P.M. to 2.16 P.M.

The Speaker, with the sense of the House, extended the time of the Sitting of the House at 2.30 P.M. for 30 minutes.

The Sabha then adjourned till 11.00 A.M. on Thursday, the 27<sup>th</sup> February, 2020.

**CHANDIGARH**  
**the 26<sup>th</sup> February, 2020.**

**SECRETARY.**